### GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

## LOK SABHA UNSTARRED QUESTION NO. 6170 (TO BE ANSWERED ON 04.04.2018)

#### MAINTENANCE OF DATA OF OFFICERS

#### 6170. SHRIMATI RAKSHATAI KHADSE:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government proposes to maintain digitally the proper and updated records pertaining to deployment, deputation, resignation, retirement, death, switching over to other services, etc. of All India Officers to assess actual requirement in the respective field or State whenever necessary; and
- (b) if so, the details thereof and the action taken in this regard so far?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) & (b): The service records of All India Service officers such as deployment, deputation, resignation, retirement in service, death, switching over to other services, etc are recorded in Executive Record(ER) Sheet/Civil list/Service Book/Personal file of the officer concerned. DOPT is the Cadre Controlling Authority for IAS officers and Executive Record and Civil List are maintained digitally by this Department. Further, the comprehensive performance appraisal dossiers (SPARROW) for All India Officers are digitally maintained. However, the Service Books are maintained by the State Government/Cadre to which officer belongs.

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